

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

67(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

**NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s Rising Star
Constructions Co. Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397-398

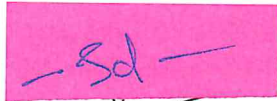
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Ankur Kulkarni, Advocate

Present for the Respondent: Mr. Vincet Jhanji, Advocate
Mr. Vivek Malik &
Mr. Vivek Sinha, Advocates for R-5
Ms. Harshita Verma, Advocate for R-6

ORDER

It is submitted that talks of mediation have failed. In view of the same, be
listed for final arguments on 20th April, 2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)